

National Company Law Tribunal

Allahabad Bench

CP NO. 121/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2017

NAME OF THE COMPANY: Sanjeev Agarwal vs Omkaleshwar Coloniser Pvt Ltd

SECTION OF THE COMPANIES ACT: 241/244 of the Companies Act of 2013

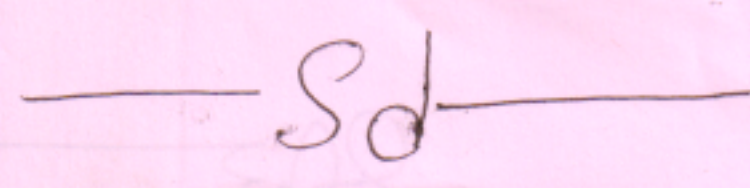
Sl. NO.	Name	Designation	Representation	Signature
1.	RAJNISH SINHA	Adv	Petitioner	Rajnish Sinha
2.0.	Ashish Srivastava	Adv	Resp.	Ashish Srivastava
3-	Anil Kumar	PCS	Petitioner	Anil Kumar

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Sh. Rajnish Sinha, Advocate alongwith Sh. Anil Kumar, PCS for the petitioner. Sh. Udai Chandani alongwith Sh. Abhishek Mishra and Sh. Ashish Srivastava, Advocates for the respondents.

Reply to the present application is filed. Petitioner is at liberty to file rejoinder, if any, to the reply within two weeks. Meanwhile, the interim order passed on 20th September, 2017 to be continued until further order.

The matter be listed on 23rd November, 2017.



H.P. Chaturvedi, Member (Judicial)

Dated:25.10.2017

Typed by:
Kavya Prakash
(Stenographer)